GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES) LOK SABHA UNSTARRED QUESTION NO. 1688 (TO BE ANSWERED ON 27.07.2016)

ARC RECOMMENDATIONS

Ä1688. SHRI LAKHAN LAL SAHU:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Administrative Reforms Commission (ARC) has made recommendations for the welfare of Other Backward Classes on the lines and patterns of scheduled castes and scheduled tribes;
- (b) if so, the details thereof;
- (c) the action taken by the Government on such recommendations; and
- (d) if not, the steps proposed to be taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister Office. (DR. JITENDRA SINGH)

(a) to (d): The recommendations made by the Second Administrative Reforms Commission (2^{nd} ARC) in the paragraph No.8.6 of its 7th report titled õCapacity Building for conflict Resolution ó Friction to Fusionö regarding the Other Backward Classes (OBC), decision of the government thereon and action taken so far are indicated in the enclosed statement.

<u>Recommendations of the Second Administrative Reforms Commission contained in the</u> <u>paragraph No.8.6 of its 7th report titled "Capacity Building for Conflict Resolution –</u> <u>Friction to Fusion" regarding issue related to Other Backward Classes.</u>

Sl.	Recommendations of 2 nd	Decision of	Current Status of Action
No.	ARC	Government	
1.	 (Para 8.6) Issues Related to Other Backward Classes (a) Government may work out the modalities of a survey and take up a state-wise socio-economic survey of the õOther Backward Classesö, which could form the basis of policies and programmes to improve their status. (b) Government needs to formulate and implement a comprehensive scheme for capacity building of OBCs that would bring them at par with the rest of society. 	Recommendati ons have been accepted.	 (a) The Office of Registrar General of India have informed that the field survey of Socio-Economic and Caste Census-2011 (SECC-2011) has been completed in all States and UTs, the provisional SECC data, other than the Caste related data, have already been released by the Ministry of Rural Development. With regard to the Caste related data, as enumerated in SECC-2011 survey, the Government has constituted an Expert Group under the Chairmanship of Shri Arvind Panagariya, ViceóChairman, NITI Aayog to classify the Caste names returned in SECC. (b) The Ministry of Social Justice & Empowerment have informed that they have a scheme of Assistance of voluntary organisations for welfare of Other Backward Classes (OBCs), which interalia aims at providing assistance to NGOs for establishing Centres which equip the eligible OBCs by upgrading their skills to enable them to start income generating activities either through selfemployment or wage-employment. Besides the National Backward Classes Finance and Development Corporation (NBCFDC) provides financial assistance to State Chanalizing Agencies (SCAs) for project upgradation of technical and entrepreneurial skill of eligible members of backward classes. Some of the Schemes run by NBCFDC are: Æducation Loan Scheme of NBCFDC¢ Krishi Sampadaø and -Training & Upgradation of Skillø